- (b) Under the guidelines of the approved schemes of the Deptt. of Tourism, Govt, of India, one destination is taken up for development in each State every year. Govt, of Gujarat has been requested to indicate the order of priority for the execution of the projects.
- (c) Central financial assistance is provided on the basis of the merits of the project, *inter se* priority and availability of funds.

Maintenance of Taj Mahal

1764. SHRI NANA DESHMUKH: Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether it is a fact that Taj has lost its beauty and lustre;
- (b) whether it is also a fact that tiles in the monument are cracking;
- (c) if so, what are the reasons therefor; and
- (d) what steps are being taken by Government to keep the monument intact?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) and (b) No, Sir.

- (c) Does not arise.
- (d) The Archaeological Survey of India is continuously taking all necessary measures for structural conservation, chemical cleaning and preservation and environmental development of the Taj Mahal, Agra.

Central assistance for infrastructural development in Orissa

1765. SHRI SURENDRA LATH: Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) the Central assistance released to the State Government of Orissa and other States for the development of infrastructure during the Ninth Five Year Plan:
- (b) the amount earmarked for the infrastructure development in the tourism sector during the Tenth Five Year Plan; and
 - (c) the details of allocation made so far, State-wise?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) Details of tourism projects sanctioned and amounts

released in various States/Union Territories including Orissa during the Ninth Five Year Plan are given in the enclosed Statement (See below).

- (b) The Planning Commission has indicated an amount of Rs. 1535.50 crores out of the overall Budget for development of tourist infrastructure during the Tenth Five Year Plan.
- (c) Tourism projects are identified in consultation with State Govts./ UT Administrations and sanctioned on merits subject to availability of funds and *inter-se* priority every year. Two hundred twelve tourism projects with Central financial component of Rs.111.21 crores have been sanctioned during 2002-03 in various States/UTs including Orissa.

Statement
State-wise Tourism project sanctioned during Ninth Plan

(Rs. in lakhs)

				(NS. III IUKIIS)
SI.	State/UT	No. of Projects	Amount	Amount
No.	sanctioned		sanctioned	released
1	2	3	4	5
1.	Andhra Pradesh	53	1170.35	916.86
2.	Assam Arunachal	62	1840.03	767.89
3.	Pradesh	45	1084.6	564.87
4.	Bihar	44	912.68	415.19
5.6.	Chhattisgarh	7	155.28	60.75
7.8.	Goa	52	936.45	482.8
9.	Gujarat	64	1653.75	729.95
	Haryana	39	933.85	614.92
	Himachal Pradesh	63	1680.22	1071.85
10.	J&K	47	1338.06	990.56
11.	Jharkhand	8	286.49	139.14
12.	Karnataka	88	2163.02	1403.11
13.	Kerala	66	3124.66	1925.61
14.	Madhya Pradesh	68	1580.41	839.51
15.	Maharashtra	80	3098.52	2127.5
16.	Manipur	40	1338.36	402.77
17.	Meghalaya	26	492.36	173.61
18.	Mizoram	47	1027.46	907.68

1	2	3	4	5
19.	Nagaland	42	824.01	665.79
20.	Orissa	62	1236.07	713.01
21.	Punjab	30	690.16	378.68
22.	Rajasthan	72	1164.79	721.95
23.	Sikkim	76	825.61	571.03
24.	Tamil Nadu	75	1579.39	798.69
25.	Tripura	41	1084.28	705.29
26.	Uttaranchal	10	135.7	74.32
27.	Uttar Pradesh	104	2231.91	1269.56
28.	West Bengal	64	1193.74	692.93
29.	Andaman & Nicobar	7	256.65	139.07
30.	Chandigarh	14	150.86	97.86
31.	Dadar and Nagar Haveli	6	66.9	21.85
32.	Delhi	31	550.95	389.71
33.	Daman & Diu	5	65.17	18.75
34.	Lakshadweep	3	51	21.4
35.	Pondicherry	22	319.33	163.65
	TOTAL	1563	37243.07	21978.11

UNESCO Concern over safety of Hampi and Taj Mahal

1766. DR. C. NARAYANA REDDY: Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether Government have finalised the policy for Cultural Heritage and Management;
- (b) whether it is a fact that UNESCO is expressing concern over safety of some World Heritage Sites in India, like Hampi and Taj Mahal; and
- (c) if so, the steps Government have taken to ensure non-interference with the integrity of such sites?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) Management and protection of the Centrally protected monuments and sites are governed by the existing conservation policy and statutory provisions.